CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: This the 4^{TH} day of JANUARY 2007.

Contempt Application No. 172 of 2004

IN

In Original

Transfer Application No. 319 of 2003.

Hon'ble Justice Khem Kheran, Vice-Chairman Hon'ble Mr. P.K. Chatterji, Member-A

Salig Ram Mandal, Gateman, Gate No. 11-C, Jaunpur City, R/o Railway Quarter, Deherapur, Distt: Jaunpur.

. . . . Applicant

By Adv: Sri S. Mandhyan

VERSUS

- 1. Sri V.K. Gupta, Divisional Superintendent Engineer/IV, Northern Railway, Lucknow.
- 2. Sri Assistant Divisional Engineer, Northern Railway, Sultanpur.

. . . . Respondents

By Adv: Sri P. Mathur

ORDER

Hon'ble Mr. Justice Khem Karan, VC

None appears for the applicant even on revised call. Sri P. Mathur learned counsel for the respondents is passed.

2. Learned counsel for the respondents has stated that in compliance of the order of this Tribunal, the applicant has been reinstated in service subject to final outcome of the Writ Petition pending before

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the Hon'ble High Court. None appears for the applicant to deny this fact.

3. In view of what is stated by Sri P. Mathur, the contempt proceedings are dropped and notices issued to the respondents are discharged.

Member (A)

Vice-Chairman

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